the provisions of relevant State Acts. Master Plans are formulated for a horizon period (perspective period) and before the expiry of the said period, they are taken up for revision. As per 2011 Census, the total number of statutory towns in 4041. According to available information 1233 cities have Master Plans.

(c) and (d) Ministry of Urban Development has already advised all the State Governments and Union Territories on the need for expeditious preparation of Master Plans.

Replacement of barsati lines by CPWD in Aram Bagh, New Delhi

922. SHRI AVINASH RAI KHANNA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) how many barsati lines were replaced by CPWD during the period from January 2010 to March 2011, in block No. 1 to 53 Aram Bagh, New Delhi;
- (b) how many barsati lines were replaced by CPWD during the period from April 2011 to October 2011 in the said area;
- (c) in case the work has not been completed so far, how much time it will take to complete the same;
 - (d) the present status thereof; and
 - (e) the details of budget amount for this work?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No barsati line was replaced by the CPWD during the said period in block No. 1 to 53 Aram Bagh, New Delhi;

- (b) 350 meters of barsati line was replaced by the CPWD in the aforesaid area;
- (c) and (d) The work will be completed by 31st March, 2012.
- (e) Tender amount is Rs. 16,35,150/- in which all types of quarters i.e. Type-I, II & III including Type-I quarter of block-I to 53 have been covered.

Fate of flat owners/applicants in Noida Extension pending with NCRB/Ministry

923. SHRI BALWINDER SINGH BHUNDER:

Will the Minister of URBAN DEVELOPMENT be pleased to state :

- (a) whether it is a fact that the issue relating to the fate of thousands of flat owners/flat applicants in Noida Extension (Greater Noida), Uttar Pradesh pending with the National Capital Region Board/Ministry;
 - (b) if so, since when the issue is pending with the Board/Ministry;

- (c) the reasons for delay in approving the proposal received from Uttar Pradesh Government; and
 - (d) by when the proposal will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) No, Sir.

(b) to (d) Questions do not arise in view of the reply at (a) above.

Status of development works in MP under JNNURM

†924. SHRI KAPTAN SINGH SOLANKI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the status of development works being carried out in Madhya Pradesh under Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) whether works being carried out under the said Mission are completed in scheduled time period; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) 23 projects have been approved for the mission cities of Madhya Pradesh with approved cost of Rs. 2459.22 crore with ACA commitment of Rs. 1259.20 crore, out of which, Rs. 668.80 crore has been released for utilization for the projects. The projects approved are in various stages of implementation. However, constraints are being experienced in implementation of projects by state/local bodies leading to time overruns due to various reasons such as utility shifting, delay in receipt of permission/clearances from various authorities, lack of capacity of Urban Local Bodies, land acquisition issues, high tender premium, cost escalation, lack of response to tender & re-tender, etc.

Survey by NDMA on unsafe buildings in NCT of Delhi

925. SHRI JAI PRAKASH NARAYAN SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there are several 'unsafe buildings' in NCT of Delhi;
- (b) if so, the details in this regard;
- (c) whether Government has asked National Disaster Management Authority (NDMA) to conduct a survey to find out the number of unsafe buildings in the NCT of Delhi; and
 - (d) if so, the details in this regard and by when this survey will be completed?